



GOVERNMENT OF JAMMU AND KASHMIR

**FINANCE DEPARTMENT**

Civil Secretariat, Jammu/Srinagar

**Notification,**

**Srinagar, the 30<sup>th</sup> May 2018**

**SRO 241** :- In exercise of the powers conferred by proviso to section 124 of the Constitution of the Jammu and Kashmir, the Governor is pleased to direct that the following amendment shall be made in the General Provident Fund Rules, Samvat, 1981; namely:-

"In Rule 11-B:-

- (3) in clause (a) of sub rule (ii) , for the words, figures and sign "Rs 4,000, Rs 3,000 and Rs 1,000," the words, figures and sign " Rs 20,000, Rs 15,000 and Rs 5,000" respectively shall be substituted.
- (4) in clause (b) of sub-rule (ii) for the words, figures and sign "Rs 10,000" wherever appearing, the words, figures and sign Rs 50,000 shall be substituted."

By order of the Government of Jammu and Kashmir.

**Sd/-**

**(Navin K.Choudhary),IAS,  
Principal Secretary to Government,  
Finance Department.**

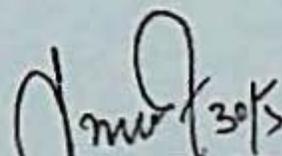
No: A/42(2014)-887

Dated: **30**.05.2018

Copy to the :-

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.

3. Principal Accountant General J&K Srinagar/Jammu
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister
6. Principal Secretary to HE the Governor
7. Principal Resident Commissioner, 5-Pritivraj Road, New Delhi
8. Chief Electoral Officer, J&K Jammu.
9. All Commissioner/Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Chief Vigilance Commissioner, J&K Jammu
12. Secretary to Chief Justice J&K High Courts Srinagar /Jammu.
13. Registrar General, J&K High Court Srinagar/ Jammu.
14. Director General, J&K Funds Organization
15. Director General, Budget, J&K
16. Director General, Accounts and Treasuries, J&K
17. Director General, Audit and Inspections, J&K
18. Director General, Local Fund Audit and Pension, J&K
19. Director General, Information J&K
20. All Head of Departments / Managing Directors/ Chief Executives of State PSUs / Autonomous Bodies
21. Secretary, J&K Public Service Commission
22. All District Development Commissioners
23. Secretary, J&K Legislative Assembly/Legislative Council
24. Director Finance, Principal Accountancy Training Institute Jammu
25. Director Accounts & Treasuries Kashmir/Jammu
26. Principal Accountancy Training School Srinagar
27. All Director Finance/Financial Advisors and CAOs
28. Joint Director, J&K Funds organization Srinagar/Jammu
29. CAO, Irrigation & Flood Control organization Srinagar/Jammu
30. All Treasury Officers.
31. General . Manager, Government Press for publication in Government Gazette
32. Private Secretary to Chief Secretary
33. Private Secretary to Hon'ble Finance Minister for information of the Hon'ble Finance Minister
34. Private Secretary to Hon'ble Ministers/ Hon'ble Ministers of State for information of the Hon'ble Ministers
35. All officers / Section officers of Finance Department
36. President Non Gazetted Employees Union Civil Secretariat Srinagar/Jammu.
37. I/C website, FD ([www.jkfinance.nic.in](http://www.jkfinance.nic.in))
38. I/C website, GAD website ([www.jkgad.nic.in](http://www.jkgad.nic.in)).
39. Government Order File(W2scs)

  
(M.R. Andrabi)  
Director (Codes),  
Finance Department.